

SCHEDULE OF DOCUMENT EVALUATION/VERIFICATION**VENUE :- High Court of H.P., Shimla-171 001.**

Sr. No.	Roll No(s) of Shortlisted Candidates					No. of Candidates	Date & Time
1	419087	401556	404180	400909	418166	30	08.05.2023 10:00 AM to 12:00 PM
	401565	421792	414614	413799	423137		
	418312	413715	409457	413267	412716		
	401764	413230	408912	414749	410912		
	408624	407913	419556	409213	421857		
	402747	404068	408156	404592	401399		
2	408586	418289	407173	409267	417591	30	09.05.2023 10:00 AM to 12:00 PM
	419161	406353	403863	419817	417139		
	413515	424147	413617	423569	407100		
	422858	419966	421542	418877	402401		
	412150	401249	416242	408323	416397		
	420665	401121	401796	413365	410411		
3	420096	422811	404828	423368	424104	30	10.05.2023 10:00 AM to 12:00 PM
	419774	411492	421830	404390	414376		
	423730	414681	419335	417369	413578		
	413355	405238	419303	424681	413289		
	408082	424110	413791	416543	418173		
	413227	419729	423636	414619	423131		
4	412985	400726	417144	413453	417890	30	11.05.2023 10:00 AM to 12:00 PM
	424812	422683	416995	418460	407649		
	411659	401180	424117	413205	404111		
	408687	418242	405170	407770	410074		
	413446	400968	425284	423164	412636		
	401020	412812	401296	423150	407122		
5	422532	418494	412450	413949	407206	30	12.05.2023 10:00 AM to 12:00 PM
	416176	425075	407717	417129	421407		
	411140	415852	418596	408198	416879		
	419665	407836	406164	413576	401804		
	423588	413272	410510	418663	423803		
	401274	407846	412596	404369	413097		
6	415742	408947	412875	402504	407490	30	15.05.2023 10:00 AM to 12:00 PM
	408630	424717	409810	407120	409125		
	417766	423929	418913	407949	424814		
	417208	410271	421728	402758	407430		
	412337	404084	410187	406603	407203		
	420117	412755	424728	407953	409564		
7	408622	403890	407992	418125	407703	30	16.05.2023 10:00 AM to 12:00 PM
	419053	421686	407983	416708	407355		
	407382	421528	413192	404642	407280		
	417669	403296	404157	408218	416885		
	401870	421991	406285	407902	422910		
	408120	408301	401213	407828	423516		
8	421721	404482	408246	410972	412607	36	17.05.2023 10:00 AM to 12:00 PM
	408271	424002	405143	421667	402511		
	422846	410506	401341	412857	410804		
	416553	411075	413273	404190	414463		
	415743	409223	412785	421777	410856		
	408334	410800	412576	421464	413399		
	410759	425118	411195	402449	410157		
				417107			
Total Shortlisted Candidates: -					246		

IMPORTANT INSTRUCTIONS TO THE CANDIDATES
FOR THE EVALUATION/ VERIFICATION OF TESTIMONIALS UPLOADED AT THE TIME OF
SUBMISSION OF ONLINE APPLICATION FORM, FOR THE POST(S) OF
PROCESS SERVER – DISTRICT JUDICIARY

Note: Only those documents will be verified which the candidates have uploaded at the time of submission of Online Application Form, as per Rule 8 (s) read with Schedule-III, Part-10 (3), Note No. 5 of “The Himachal Pradesh District Judiciary Staff (Recruitment, Promotion, Control, Conduct, Discipline and Other Conditions of Service) Rules, 2022”.

No new certificate/ document will be entertained.

1. Before downloading the Verification Letter, from his individual Profile under ‘My Account’ at the appropriate link provided therefor, the candidate should check very carefully discrepancies, if any, and bring to the notice of Recruitment Cell, H.P. High Court without loss of time, through e-mail i.e. arrecruitment-hc@hp.gov.in
2. A candidates are allowed only to appear for evaluation/ verification of testimonials, in the Batch, Date and time slot which has been allotted to them.
3. The candidate is required to paste a passport size latest photograph duly attested by the Gazetted Officer, in the space provided on the Verification Letter. No candidate will be allowed to appear for evaluation/ verification of testimonials, without Verification Letter.
4. The candidates are required to report at the venue half an hour before the scheduled timings along with original testimonials/ documents i.e., - Verification Letter, ID Proof, Educational Qualification Certificate(s)/ Matric Certificate, Experience Certificate, Category Certificate, Sub-category (i.e. Physically Handicapped) Certificate and one-set of photocopies of the same duly attested by the Gazetted Officer.
5. The candidates are also required to bring one of the authorized Photo IDs (i.e. Aadhaar Card/ Driving License, Voter ID or ID of any recognized organization etc.) with them and it must be original, valid and not expired. Photocopy & scanned copy of Photo IDs in mobile phone are not acceptable.
6. The candidate must note that his admission is strictly provisional and on the basis of declaration made by him on the application form and only those documents which were uploaded at the time of submission of online application will be verified from original documents.
7. If ineligibility is detected at any stage before or after the evaluation/ verification of testimonials or if the conditions prescribed in the Rules and instructions given in the Advertisement notice are not complied with or any additional information / documents called for at any stage are not furnished within the time specified therein, his/ her candidature shall be liable to be rejected.
8. **The candidates are advised to check their SMSs & Email regularly on their registered mobile number and Email ID, besides checking of official website of H.P. High Court, for obtaining updates with regard to the verification/ evaluation of the testimonials.**
9. The candidates are required to follow the COVID-19 guidelines issued by the Government from time to time.
10. No T.A. / D.A. will be paid by the High Court to appear for the verification/ evaluation of testimonials.
